

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 8208 OF 2001

UNION OF INDIA

Appellant(s)

VERSUS

SADHANA KHANNA

Respondent(s)

Date: 14/12/2007 This matter was called on for judgment today.

For Petitioner(s)

Ms. Sushma Suri, Adv.

For Respondent(s)

Ms. Rachna Gupta, Adv.

Hon'ble Mr. Justice Markandey Katju pronounced the judgment of the Bench comprising Hon'ble Mr. Justice A.K. Mathur and His Lordship.

There is no merit in this appeal and is dismissed in terms of the signed order.

(Ravi P. Verma)
Court Master

(Anand Singh)
Court Master

[Signed reportable judgment is placed on the file]